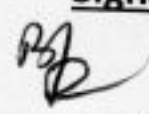


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2020

NAME OF THE COMPANY: Akona Engineering Pvt Ltd V/s M/s SKT Buildcon Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Babita Jain	Advocate	Applicant	
2.	Satya Prakash Singh	Advocate	Respondent	S.P. Singh

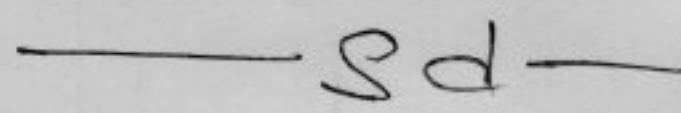
CP NO.(IB)285/ALD/2019

Ms. Babita Jain, Advocate for applicant and Sh. Satya Prakash Singh, Advocate for respondent are present.

Ld. Counsel for the respondent states that the talks of settlement are going on between the parties and prays two days time to show their bonafide and also to pay some amount upfront.

As prayed for, put up on 19th February, 2020.

Dated: 14.02.2020


(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)

Typed by :
Kavya Prakash Srivastava
(Stenographer)